

IN THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH NEW DELHI
(COURT NO. 2)

Original Application No. 270/2023 (I.A No.145/2024)

In the matter of:

Shrankhla Mittal

.....Applicant

Versus

Govt. of NCT of Delhi & Ors.

.....Respondent

SUBMISSION / ACTION TAKEN REPORT ON BEHALF OF SUB
DIVISIONAL MAGISTRATE (HAUZ KHAS) BEFORE THIS
HON'BLE TRIBUNAL.

1. That, this Hon'ble Tribunal had pleased to issue order dated 04.04.2024 directing that “ *SDM Hauz Khas is directed to verify the factual position and take appropriate measures for abatement of noise pollution in the area and file action taken report in this regard by 18.04.2024*”.
2. That in compliance of the order dated 04.04.2024 in this matter, undersigned has visited village Hauz Khas on 12.04.2024 in the night after 10 PM. During inspection total 05 units were found violating norms of noise pollution. Three out of these units were playing loud music on the open terrace. Challans worth Rs.10,000/- each have been imposed upon these units and local beat police personnels have been directed to keep strict vigil. Copy of challans imposed are annexed as **Annexure “A” (Colly)**.
3. That, it is further humbly submitted that deposit receipts of previously imposed 10 challans have been forwarded to DPCC



through email for further verification. Copy of mail forwarding along with receipts are annexed as **Annexure "B" (Colly)**.

4. That, it is humbly submitted that Delhi Police has also taken action against the 08 violators units on 04.04.2024 under section 32 / 113 of the Delhi Police Act, 1978 and music instrument have been seized. Copy of General Diary Entries annexed as **Annexure "C" (Colly)**.
5. Based on the above facts, report is being submitted before this Hon'ble Tribunal for kind consideration. Undersigned assures that the orders / directions passed by this Hon'ble Tribunal shall be complied with in toto and spirit.



Mukesh
18/4/24
Dr. Mukesh Kumar
SDM (Hauz Khas)


 GOVERNMENT OF NCT OF DELHI
 OFFICE OF THE SUB DIVISIONAL MAGISTRATE (HAUZ KHAS)
 OFFICE OF THE DISTRICT MAGISTRATE (SOUTH)
 M.B. ROAD, SAKET, NEW DELHI-110068

Tel No. 011-29536904: Email address-hauzkhazsdm@nic.in

F. No. SDM/HK/Misc/Noise Pollution/2023/217-20

Date: 13.04.2024

ORDER

1. Whereas, vide notification No. F. 23 (1071)/Env./2001/676 dated 10.12.2001 and F:12 (1)/N.P/Env./2005/33 dated 05.04.2008, all Deputy Commissioner (Revenue), all Sub Divisional Magistrates, Asstt. Commissioners of Police Control Room, All Sub Divisional Police Officers including Railways & Airport (Traffic) are notified as "Authority" under Rule (2) of the Noise Rules, The Government of NCT of Delhi.
2. And whereas, as per rule 4 (2) of the Noise Pollution (Regulation and Control) Rules, 2000, the designated authorities are responsible for the enforcement of noise pollution control measures and the due compliance of ambient air quality standards in respect of noise.
3. And whereas, DPCC vide F.No.DPCC/(12)/(1)(316) Air Lab /2021/184 dated 25.06.2021, the designated authorities in NCT of Delhi are directed to implement the scale of compensation for the violation of the Noise Pollution (Regulations and Control Rules, 2000
4. And whereas, **in compliance of order of Hon'ble NGT dated 04/04/2024 in O.A No.270/2023** in matter of Shrankla Mittal V/s GNCT & Ors. an inspection of Hauz Khaz village was carried out by undersigned on 12/04/2024 after 10 PM.
5. And Whereas, Sh./Smt./ M/s Nyte Life Kitchen & Bar was found violating the prescribed limits of noise rules during the inspection. Hence, environmental compensation worth Rs. **10,000/- is imposed upon M/s Nyte Life Kitchen & Bar, 1A/1, Second floor, Hauz Khas Village, New Delhi, Delhi 110016** in compliance to Hon'ble NGT order dt.15/11/2019 uploaded on 20.11.2019, in the matter OA No.519 of 2016 titled Hardeep Singh & Ors. Vs SAMC & Ors with OA No.496 of 2018 Akhand Bharat Morcha Vs Union of India & Ors. issued by CPCB (Ministry of Environment, Forest & climate change), June 2020 and DPCC vide F.No.DPCC/(12)/(1)(316) Air Lab /2021/184 dated 25.06.2021.
6. The above said environment compensation shall be deposited by defaulter in favour account of DPCC bearing No."Delhi Pollution Control Committee" Account No-40071442347 IFSC Code SBIN0005715, SBI ISBT Kashmere Gate, Delhi-110006 Branch and submit a copy of the deposit receipt to the undersigned within 07 days of receipt of this order.



(DR) MUKESH KUMAR
SDM (HAUZ KHAS)

M/s Nyte Life Kitchen & Bar, 1A/1, Second floor, Hauz Khas Village, New Delhi, Delhi 110016
(Through SHO Safdarjung Enclave)

Copy for information & necessary action to:-

1. The ACP (Safdarjung Enclave) to ensure the compliance.
2. The SHO, Safdarjung Enclave to seize the Musical equipment of above stated Bar Restaurant & submit ATR within a week. He further directed to keep vigil in his area on violation of DPCC/ NGT Rules & Norms & report it to SDM (Hauz Khas) immediately in case of any violation.
3. The Ajeeta Dayal Agarwal, SEE, CMC-II, Delhi Pollution Control Committee, Department of Environment w.r.t. your letter File No. DPCC/CMC-II/NGT OA No.270/2023/8585 dated 16/11/2023.

GOVERNMENT OF NCT OF DELHI
OFFICE OF THE SUB DIVISIONAL MAGISTRATE (HAUZ KHAS)
OFFICE OF THE DISTRICT MAGISTRATE (SOUTH)
M.B. ROAD, SAKET, NEW DELHI-110068

Tel No. 011-29536904; Email address-hauzkhazsdm@nic.in

F. No. SDM/HK/Misc/Noise Pollution/2023/202-204

Date: 13.04.2024

ORDER

1. Whereas, vide notification No. F. 23 (1071)/Env./2001/676 dated 10.12.2001 and F.12 (11)/N.P./Env./2005/33 dated 05.04.2008, all Deputy Commissioner (Revenue), all Sub Divisional Magistrates, Asstt. Commissioners of Police Control Room, All Sub Divisional Police Officers including Railways & Airport (Traffic) are notified as "Authority" under Rule (2) of the Noise Rules, The Government of NCT of Delhi.
2. And whereas, as per rule 4 (2) of the Noise Pollution (Regulation and Control) Rules, 2000, the designated authorities are responsible for the enforcement of noise pollution control measures and the due compliance of ambient air quality standards in respect of noise.
3. And whereas, DPCC vide F.No.DPCC/(12)/(1)(316) Air Lab /2021/184 dated 25.06.2021, the designated authorities in NCT of Delhi are directed to implement the scale of compensation for the violation of the Noise Pollution (Regulations and Control Rules, 2000
4. And whereas, in compliance of order of Hon'ble NGT dated 04/04/2024 in O.A No.270/2023 in matter of Shrankla Mittal V/s GNCT & Ors. an inspection was carried out by undersigned on 12.04/2024 after 10 PM.
5. And Whereas, Sh./Smt./ M/s Imperfacto was found violating the prescribed limits of noise rules and loud music on open terrace was being played during the inspection. Hence, environmental compensation worth Rs. 10,000/- is imposed upon M/s Imperfacto, 1A 1, 19, Hauz Khas Tank, Deer Park, New Delhi, Delhi 110016 in compliance to Hon'ble NGT order dt.15/11/2019 uploaded on 20.11.2019, in the matter OA No.519 of 2016 titled Hardeep Singh & Ors. Vs SAMC & Ors with OA No.496 of 2018 Akhand Bharat Morcha Vs Union of India & Ors. issued by CPCB (Ministry of Environment, Forest & climate change), June 2020 and DPCC vide F.No.DPCC/(12)/(1)(316) Air Lab /2021/184 dated 25.06.2021.
6. The above said environment compensation shall be deposited by defaulter in favour account of DPCC bearing No."Delhi Pollution Control Committee" Account No-40071442347 IFSC Code SBIN0005715, SBI ISBT Kashmere Gate, Delhi-110006 Branch and submit a copy of the deposit receipt to the undersigned within 07 days of receipt of this order.

M/s Imperfacto, 1A 1, 19, Hauz Khas Tank, Deer Park, New Delhi-110016
(Through SHO Safdarjung Enclave)



MUKESH KUMAR
SDM (HAUZ KHAS)

Muk 13/4/24

Copy for information & necessary action to:-

1. The SHO, Safdarjung Enclave to seize the Musical equipment of above stated Bar Restaurant & submit ATR within a week. He further directed to keep vigil in his area on violation of DPCC/ NGT Rules & Norms. & report it to SDM (Hauz Khas) immediately in case of any violation.
2. The ACP (Safdarjung Enclave) with request to ensure the compliance.
3. The Ajeeta Dayal Agarwal, SBE, CMC-II, Delhi Pollution Control Committee, Department of Environment w.r.t. your letter File No. DPCC/CMC-II/NGT OA No.270/2023/8585 dated 16/11/2023.

GOVERNMENT OF NCT OF DELHI
OFFICE OF THE SUB DIVISIONAL MAGISTRATE (HAUZ KHAS)
OFFICE OF THE DISTRICT MAGISTRATE (SOUTH)
M.B. ROAD, SAKET, NEW DELHI-110068

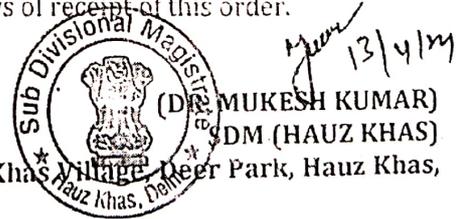
Tel No. 011-29536904: Email address-hauzkhazsdm@nic.in

F. No. SDM/HK/Misc/Noise Pollution/2023/205-08

Date: 13.04.2024

ORDER

1. Whereas, vide notification No. F. 23 (1071)/Env./2001/676 dated 10.12.2001 and F.12 (1)/N.P/Env./2005/33 dated 05.04.2008, all Deputy Commissioner (Revenue), all Sub Divisional Magistrates, Asstt. Commissioners of Police Control Room, All Sub Divisional Police Officers including Railways & Airport (Traffic) are notified as "Authority" under Rule (2) of the Noise Rules, The Government of NCT of Delhi.
2. And whereas, as per rule 4 (2) of the Noise Pollution (Regulation and Control) Rules, 2000, the designated authorities are responsible for the enforcement of noise pollution control measures and the due compliance of ambient air quality standards in respect of noise.
3. And whereas, DPCC vide F.No.DPCC/(12)/(1)(316) Air Lab /2021/184 dated 25.06.2021, the designated authorities in NCT of Delhi are directed to implement the scale of compensation for the violation of the Noise Pollution (Regulations and Control Rules, 2000
4. And whereas, in compliance of order of Hon'ble NGT dated 04/04/2024 in O.A No.270/2023 in matter of Shrankla Mittal V/s GNCT & Ors. an inspection was carried out by undersigned on 12/04/2024 after 10 PM.
5. And Whereas, Sh./Smt./ M/s Matchbox Pub & Grub, New Delhi, Delhi 110016 was found violating the prescribed limits of noise rules and loud music on open terrace was being played during the inspection. Hence, environmental compensation worth Rs. 10,000/- is imposed upon M/s Matchbox Pub & Grub, Building 9A, 3rd floor, Hauz Khas Village, Deer Park, Hauz Khas, New Delhi in compliance to Hon'ble NGT order dt.15/11/2019 uploaded on 20.11.2019, in the matter OA No.519 of 2016 titled Hardeep Singh & Ors. Vs SAMC & Ors with OA No.496 of 2018 Akhand Bharat Morcha Vs Union of India & Ors. issued by CPCB (Ministry of Environment, Forest & climate change), June 2020 and DPCC vide F.No.DPCC/(12)/(1)(316) Air Lab /2021/184 dated 25.06.2021.
6. The above said environment compensation shall be deposited by defaulter in favour account of DPCC bearing No."Delhi Pollution Control Committee" Account No-40071442347 IFSC Code SBIN0005715, SBI ISBT Kashmere Gate, Delhi-110006 Branch and submit a copy of the deposit receipt to the undersigned within 07 days of receipt of this order.



M/s Matchbox Pub & Grub, Building 9A, 3rd floor, Hauz Khas Village, Deer Park, Hauz Khas, New Delhi

(Through SHO Safdarjung Enclave)

Copy for information & necessary action to:-

1. The ACP (Safdarjung Enclave) with request to ensure the compliance.
2. The SHO, Safdarjung Enclave to seize the Musical equipment of above stated Bar Restaurant & submit ATR within a week. He further directed to keep vigil in his area on violation of DPCC/NGT Rules & Norms & report it to SDM (Hauz Khas) immediately in case of any violation.
3. The Ajeeta Dayal Agarwal., SEE, CMC-II, Delhi Pollution Control Committee, Department of Environment w.r.t. your letter File No. DPCC/CMC-II/NGT OA No.270/2023/8585 dated 16/11/2023.

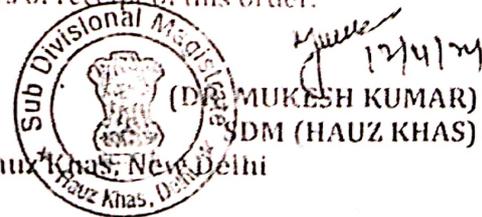
GOVERNMENT OF NCT OF DELHI
OFFICE OF THE SUB DIVISIONAL MAGISTRATE (HAUZ KHAS)
OFFICE OF THE DISTRICT MAGISTRATE (SOUTH)
M.B. ROAD, SAKET, NEW DELHI-110068
Tel No. 011-29536904: Email address-hauzkhazsdm@nic.in

F. No. SDM/HK/Misc/Noise Pollution/2023/209-12

Date: 12.04.2024

ORDER

1. Whereas, vide notification No. F. 23 (1071)/Env./2001/676 dated 10.12.2001 and F:12 (1)/N.P/Env./2005/33 dated 05.04.2008, all Deputy Commissioner (Revenue), all Sub Divisional Magistrates, Asstt. Commissioners of Police Control Room, All Sub Divisional Police Officers including Railways & Airport (Traffic) are notified as "Authority" under Rule (2) of the Noise Rules, The Government of NCT of Delhi.
2. And whereas, as per rule 4 (2) of the Noise Pollution (Regulation and Control) Rules, 2000, the designated authorities are responsible for the enforcement of noise pollution control measures and the due compliance of ambient air quality standards in respect of noise.
3. And whereas, DPCC vide F.No.DPCC/(12)/(1)(316) Air Lab /2021/184 dated 25.06.2021, the designated authorities in NCT of Delhi are directed to implement the scale of compensation for the violation of the Noise Pollution (Regulations and Control Rules, 2000
4. And whereas, in compliance of order of Hon'ble NGT dated 04/04/2024 in O.A No.270/2023 in matter of Shrankla Mittal V/s GNCT & Ors. an inspection was carried out by undersigned on 12/04/2024 after 10 PM.
5. And Whereas, Sh./Smt./ M/s Epic Restro Bar found violating the prescribed limits of noise rules and loud music on open terrace was being played during the inspection. Hence, environmental compensation worth Rs. 10,000/- is imposed upon M/s Epic Restro Bar, B-A, Hauz Khas Village, Deer Park, Hauz Khas, New Delhi in compliance to Hon'ble NGT order dt.15/11/2019 uploaded on 20.11.2019, in the matter CA No.519 of 2016 titled Hardeep Singh & Ors. Vs SAMC & Ors with OA No.496 of 2018 Akhand Bharat Morcha Vs Union of India & Ors. issued by CPCB (Ministry of Environment, Forest & climate change), June 2020 and DPCC vide F.No.DPCC/(12)/(1)(316) Air Lab /2021/184 dated 25.06.2021.
6. The above said environment compensation shall be deposited by defaulter in favour account of DPCC bearing No."Delhi Pollution Control Committee" Account No-40071442347 IFSC Code SBIN0005715, SBI ISBT Kashmere Gate, Delhi-110006 Branch and submit a copy of the deposit receipt to the undersigned within 07 days of receipt of this order.



M/s Epic Restro Bar, B-A, Hauz Khas Village, Deer Park, Hauz Khas, New Delhi
(Through SHO Safdarjung Enclave)

Copy for information & necessary action to:-

1. The ACP (Safdarjung Enclave) with request to ensure the compliance.
2. The SHO, Safdarjung Enclave to seize the Musical equipment of above stated Bar Restaurant & submit ATR within a week. He further directed to keep vigil in his area on violation of DPCC/NGT Rules & Norms & report it to SDM (Hauz Khas) immediately in case of any violation.
3. The Ajeeta Dayal Agarwal, S/E, CMC-II, Delhi Pollution Control Committee, Department of Environment w.r.t. your letter File No. DPCC/CMC-II/NGT OA No.270/2023/8585 dated 16/11/2023.

GOVERNMENT OF NCT OF DELHI
OFFICE OF THE SUB DIVISIONAL MAGISTRATE (HAUZ KHAS)
OFFICE OF THE DISTRICT MAGISTRATE (SOUTH)
M.B. ROAD, SAKET, NEW DELHI-110068

Tel No. 011-29536904: Email address-hauzkhazsdm@nic.in

F. No. SDM/HK/Misc/Noise Pollution/2023/-213-16

Date: 13.04.2024

ORDER

1. Whereas, vide notification No. F. 23 (1071)/Env./2001/676 dated 10.12.2001 and F:12 (1)/N.P/Env./2005/33 dated 05.04.2008, all Deputy Commissioner (Revenue), all Sub Divisional Magistrates, Asstt. Commissioners of Police Control Room, All Sub Divisional Police Officers including Railways & Airport (Traffic) are notified as "Authority" under Rule (2) of the Noise Rules, The Government of NCT of Delhi.
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4. And whereas, in compliance of order of Hon'ble NGT dated 04/04/2024 in O.A No.270/2023 in matter of Shrankla Mittal V/s GNCT & Ors. an inspection of Hauz Khaz village was carried out by undersigned on 12/04/2024 after 10 PM.
5. And Whereas, Sh./Smt./ M/s Hauz Khas Official was found violating the prescribed limits of noise rules during the inspection. Hence, environmental compensation worth Rs. 10,000/- is imposed upon M/s Hauz Khas Official, 28, First Floor, Hauz Khas Village, Deer Park, Hauz Khas, New Delhi, Delhi 110016 in compliance to Hon'ble NGT order dt.15/11/2019 uploaded on 20.11.2019, in the matter OA No.519 of 2016 titled Hardeep Singh & Ors. Vs SAMC & Ors with OA No.496 of 2018 Akhand Bharat Morcha Vs Union of India & Ors. issued by CPCB (Ministry of Environment, Forest & climate change), June 2020 and DPCC vide F.No.DPCC/(12)/(1)(316) Air Lab /2021/184 dated 25.06.2021.
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DR. MUKESH KUMAR
SDM (HAUZ KHAS)

M/s Hauz Khas Official, 28, First Floor, Hauz Khas Village, Deer Park, Hauz Khas, New Delhi, Delhi 110016

(Through SHO Safdarjung Enclave)

Copy for information & necessary action to:-

1. The ACP (Safdarjung Enclave) to ensure the compliance.
2. The SHO, Safdarjung Enclave to seize the Musical equipment of above stated Bar Restaurant & submit ATR within a week. He further directed to keep vigil in his area on violation of DPCC/ NGT Rules & Norms & report it to SDM (Hauz Khas) immediately in case of any violation.
3. The Ajeeta Dayal Agarwal, SEE, CMC-II, Delhi Pollution Control Committee, Department of Environment w.r.t. your letter File No. DPCC/CMC-II/NGT OA No.270/2023/8585 dated 16/11/2023.

Fwd: Forwarding of 08 receipt of challan received from the units of Hauz khas village. Ref. In the NGT matter of Shrankhla Mittal Vs GNCTD & Ors.

From : Dr. Mukesh Kumar <hauzkhazsdm@nic.in>

Wed, Apr 10, 2024 03:23 PM

Subject : Fwd: Forwarding of 08 receipt of challan received from the units of Hauz khas village. Ref. In the NGT matter of Shrankhla Mittal Vs GNCTD & Ors.

8 attachments

To : dpcc cmc2 new <dpcc.cmc2.new@gmail.com>

From: "Dr. Mukesh Kumar" <hauzkhazsdm@nic.in>

To: "Dr BMS Reddy" <bmsreddy.dpcc@gov.in>, "dpcc cmc2" <dpcc.cmc2@gmail.com>

Sent: Wednesday, April 10, 2024 3:15:39 PM

Subject: Forwarding of 08 receipt of challan received from the units of Hauz khas village. Ref. In the NGT matter of Shrankhla Mittal Vs GNCTD & Ors.

Please find enclosed herewith the 08 receipts of challan received from the units of Hauz Khas village.

Regards,
SDM Hauz Khas,
Office of the District Magistrate (South)
MB Road, Saket
Delhi

- **DPCC (1).pdf**
261 KB
- **nyt life kitchen and bar.pdf**
494 KB
- **string musical bar.pdf**
957 KB
- **hauz khas social.pdf**
616 KB
- **sonido.pdf**
598 KB
- **imperfecto.pdf**
611 KB
- **the record room.pdf**
1 MB

— **haven box.pdf**
2 MB

Wed, Apr 10, 2024 03:15 PM

 8 attachments

From : Dr. Mukesh Kumar <hauzkhazsdm@nic.in>
Subject : Forwarding of 08 receipt of challan received from the units of Hauz khas village. Ref. In the NGT matter of Shrankhla Mittal Vs GNCTD & Ors.
To : Dr BMS Reddy <bmsreddy.dpcc@gov.in>, dpcc cmc2 <dpcc.cmc2@gmail.com>

Please find enclosed herewith the 08 receipts of challan received from the units of Hauz Khas village.

Regards,
SDM Hauz Khas,
Office of the District Magistrate (South)
MB Road, Saket
Delhi

— **DPCC (1).pdf**
261 KB

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598 KB

— **imperfecto.pdf**
611 KB

— **the record room.pdf**
1 MB

— **haven box.pdf**
2 MB

Email

Dr. Mukesh Kumar

Chalan receipt of Fork You and Monkey Boy

From : Dr. Mukesh Kumar <hauzkhazsdm@nic.in>
Subject : Chalan receipt of Fork You and Monkey Boy
To : Dr BMS Reddy <bmsreddy.dpcc@gov.in>, dpcc cmc2
<dpcc.cmc2@gmail.com>, dpcc cmc2 new
<dpcc.cmc2.new@gmail.com>

Sat, Apr 13, 2024 03:39 PM

 2 attachments

Please find enclosed herewith the attachment regarding subject cited above.

Regards,
SDM Hauz Khas,
Office of the District Magistrate (South)
MB Road, Saket
Delhi

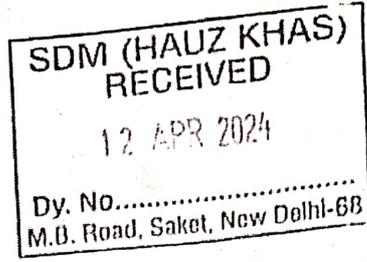
— **New Doc 04-13-2024 15.35.pdf**
613 KB

— **New Doc 04-13-2024 15.33.pdf**
637 KB

Date: 10/4/2024

To,

Dr. Mukesh Kumar
S.D.M. Haus Khas
M.B. Road Saket
New Delhi - 110068



Ref: Order F.TEH / HK / MISQ / NOISE POLLUTION / 2023 / 3287

SUBJECT: Environmental Compensation Payment Receipt

Respected sir,

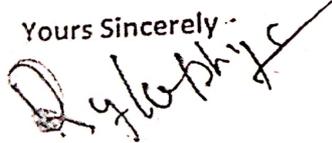
This has been written to you in reference to the above mentioned order dated 27/05/23 for the payment compensation by Monkey Boy a unit of Super Kitchen And Bar Pvt. Ltd.

The compensation amount has been paid by me Shri Raj Kumar Dhingra owner of Building-30, Hauz Khaz Village, New Delhi 110016 with vide transaction UTR ID: IDIBH24102138782 dated 11/04/2024 From my Indian Bank account no. 969978502 to Delhi Pollution Control Committee SBI account no 40071442347

This has been done as the tenant Monkey Boy a unit of Super Kitchen And Bar Pvt. Ltd. has vacated the property/establishment located at address 30 G/F, Hauz Khas Village, Delhi 110016.

Kindly find attached for payment to environmental compensation of Rs. 10000/- (ten thousand only) imposed on Monkey Boy a unit of Super Kitchen And Bar Pvt. Ltd.

Yours Sincerely



Raj Kumar Dhingra

SDM(FIK)
Reacher

Copy To:

1. The SHO Safdurjung Enclave Police Station
2. Smt. Ajeeta Dayal Aggarwal S.F.F. CMC II, DPCC New Delhi

Fund Transfer NEFT e-Receipt

From Account	969978502
Branch Details	01104 - HAUZ KHAS
To Account Number	40071442347
Beneficiary Name	Delhi pollution
Transfer Amount (INR)	10000.00
Amount in Words	Rupees Ten Thousand Only
Commission	0.0
Bank Name	STATE BANK OF INDIA
Branch Name	INTER ST BUS TERM, KASHMIRE GATE
IFSC Code	SBIN0005715
Remarks	Monkey boy chalan
Transaction Date	11/04/2024
UTR No	IDIBH24102138782

Generated Time: 11/04/2024 19:38:33

(Note: This is a computer generated receipt and does not require any signature/stamp.)

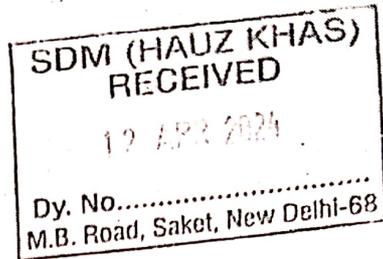
FORK YOU A UNIT OF ALDESCO HOSPITALITY PRIVATE LIMITED

CIN: U55101DL2012PTC235449

Date 10.04.2024

To,

Dr. Mukesh Kumar
SDM (Hauz Khas)
M.B. Road Saket,
New Delhi-110068

Ref: - SDM/HK/MISC/NOISE POLLUTION/2023/4962-64Sub: - Environmental Compensation Payment Receipt

Respected sir,

This has reference to the above mentioned order dated: 16-11-2023 for the payment of environmental compensation by FORK YOU A UNIT OF ALDESCO HOSPITALITY PRIVATE LIMITED.

The compensation amount has been paid by us vide transaction Id: 446726786750 Dated 10.04.2024 from the account of FORK YOU A UNIT OF ALDESCO HOSPITALITY PRIVATE LIMITED, (PAYTM) to Delhi Pollution Control Committee SBI account no - 40071442347.

Kindly find attached for payment of environmental compensation of Rs.10,000/- (Ten Thousand only) imposed on FORK YOU A UNIT OF ALDESCO HOSPITALITY PRIVATE LIMITED,
We as responsible citizen assure you that we will ensure the same does not happen again.

Yours Sincerely,

For FORK YOU A UNIT OF ALDESCO HOSPITALITY PRIVATE LIMITED.

(Signature)
GAURAV BHATI
(Authorized Signatory)

Copy To:

1. The SHO Safdurjung Enclave Police Station.
2. Smt. Ajeeta Dayal Aggarwal S.F.F, CMC II, DPCC New Delhi.

SDM (HK)
Receiv

275

Paytm

PAYMENT SUCCESSFUL

₹10,000



Rupees Ten Thousand Only

To: Delhi Pollution Control
Committee

SBI Bank - 2347



From: Gaurav Bhati

Axis Bank - 7559



UPI Ref ID: 446726786750

4:03 PM, 10 Apr 2024

Powered by





Date 10/04/2024

To

Dr. Mukesh Kumar

SDM (Hauz Khas)

M.B.Road Saket

New Delhi-110068

Ref :- F. TEH/HK/MISC/NOISE POLLUTION/2023/3285.

Sub :- Environmental Compensation Payment Receipt.

Respected Sir,

This has reference to the above mentioned order 27/5/2023, for the payment of environmental Compensation by Summer House Café (Shaktiraj Hospitality Pvt Ltd.)

The compensation amount has been paid by us vide transaction Utr no- N 151232480808588 dated 31/05/2023

From the amount of shaktiraj hospitality pvt ltd (HDFC Bank) to Delhi Pollution Control Committee.

HDFC account no.50200044849571.

Kindly find attach for payment of environmental compensation of Rs,10000/

Imposed on Summer House Café (Shaktiraj Hospitality Pvt Ltd)

We at Summer House Café as responsible citizen assure you that we will ensure the same does not

Happen again.

Thanking you

Youe sincerely

Anchit Kapil

Copy To :-

1. The SHO Safderjung Enclave Police Station,
2. Smt. Ajeeta Dayal Aggarwal S.F.F. CMC II DPCC New Delhi,

SHAKTIRAJ HOSPITALITY PVT. LTD

GENERAL MANAGER/DIRECTOR

278

EPIPHANY HOSPITALITY PVT. LTD.

Registered Office: Unit No. T 2 and 3, 3rd Floor, Phoenix Market City, Viman Nagar, Pune - 411014

Email id - finance@impresario.in

CIN No - U55100PN2007PTC130400

To

Date: 14th December 2023

The Sub Divisional Magistrate (Hauz Khas)
Office of the District Magistrate (South)
M. B. Road, Saket,
New Delhi - 110068

14 DEC. 2023

SD 865

Sub : Environment Compensation demand deposited as per demand Order

Dear Sir,

As per your demand order on F. No. SDM/HK/Mis/Noise Pollution/2023/4897 dated 1-11-2023 received on 1-12-2023, we have deposited environment compensation Rs 10,000/- for our restaurant HAUZ KHAS SOCIAL situated at 9A & 12, 1st and 2nd Floor, Hauz Khas Village, New Delhi 110016 as follows:

Payment Mode :	NEFT / Online
Name of the Payee:	Delhi Pollution Control Committee.
Payee's Bank:	State Bank of India
Payee account No:	40071442347
IFSC Code:	SBIN0005751
UTR No:	N338232766977103
Amount	Rs. 10,000/-
Payment date:	04.12.2023

Further, we assure you that we will follow all rules and regulations issued by your department.

Thanks & Regards

For Hauz Khas Social
A Unit of Epiphany Hospitality Pvt Ltd



14 DEC. 2023

SDM(HK)
Rachin

PAYMENT ADVICE
EPIPHANY HOSPITALITY PVT LTD
FIRST SECOND AND THIRD FLOOR
12 HAUZ KHAS VILLAGE
NEW DELHI
NEW DELHI, DELHI. Pin : 110016

Beneficiary Name : DELHI POLLUTION
Beneficiary Code :
Beneficiary Account Number : 40071442347
Beneficiary Address :

Client Reference No : DELHI POLLUTION
Date : 04/12/2023
UTR / RRN No : N338232766977103
Amount : 10000.00
Amount in Words : Ten Thousand Rupees

Dear Sir / Madam,

We have initiated your payment to RBI for the amount of 10000.00 for the services rendered, vide NEFT, for below mentioned details

IFSC Code : SBIN0005715
Beneficiary Bank Name : STATE BANK OF INDIA
Beneficiary Branch Name : I S B T KASHMIRI GATE
Payment Details 1 :
Payment Details 2 :
Payment Details 3 :
Payment Details 4 :
Payment Details 5 :
Payment Details 6 :
Payment Details 7 :

This is computer generated advice. Does not require any signature.



DPCC

Kashmere Road

ISBT

14/12/2023
 (ENQUIRY CENTER)
 DELHI POLLUTION CONTROL COMMITTEE
 DEPARTMENT OF ENVIRONMENT
 GOVT. OF NCT OF DELHI
 1ST FLOOR, ISBT BUILDING,
 KASHMERE GATE, DELHI-110006

Subt- Submission of challan

I have submitted already Rs! 10,000

Behalf on [TEH/HK/misc/Noise Pdt-2023/2286]

Dated - 27/05/2023, via Online mode

by mobile [on 03-06-2023] and also

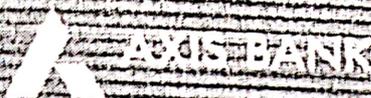
Cross verified by DPCC. (Accounts Branch)

The Heaven Box 1A, First Floor Houzkhaz Village

N.D. - 110016

Sushil Singh





Transfer Funds

Back to Payee list

Success!

Transaction with reference id 727111976 processed successfully.



Payee Name	
SDM Govt Chalan	
A/C No: 486742099247	
Name	IFSC
Delhi Pollution Control Board	SBIN0005745
Payee	
Bank	Branch
STATE BANK OF INDIA	KSDB CASHMIRI GATE
Debit Account	Transfer Amount
920020958739057	10000000
Payment Mode	Transaction Date
One time	03/06/2023
Payment Via	Value
NEFT	

Set as Favourite



Txn Date	Value Date	Description	Ref No./Cheque No.	Branch Code	Debit	Credit	Balance
2 Jun 2023	2 Jun 2023	CHEQUE WDL--223726	TRANSFER FROM 40221418871 CBDT TIN 2.0 POOLING A / 223726	5715	76,768.00		4,24,66,987.00
2 Jun 2023	2 Jun 2023	CHEQUE WDL--223724	TRANSFER FROM 40221418871 CBDT TIN 2.0 POOLING A / 223724	5715	53,827.00		4,24,13,160.00
2 Jun 2023	2 Jun 2023	CHEQUE WDL--223722	TRANSFER FROM 40221418871 CBDT TIN 2.0 POOLING A / 223722	5715	42,987.00		4,23,70,173.00
2 Jun 2023	2 Jun 2023	BY TRANSFER- INB IMPS315314 790508/8744 882329/XX95 06/IMPS TRANS-	MAA0013250 66340 MAA0013250 66340 TRANSFER FROM 48980061620 99 /	99922		20,000.00	4,23,90,173.00
3 Jun 2023	3 Jun 2023	BY CLEARING / CHEQUE- INB 000019000- 371010 110002051- 371010	/ 371010	4328		1,00,000.00	4,24,90,173.00
3 Jun 2023	3 Jun 2023	BY TRANSFER- NEFT*UTIB0 000015*AXIC 23154157310 9*THE HEAVEN BOX H-	TRANSFER FROM 31994160443 03 /	4430		10,000.00	4,25,00,173.00
5 Jun 2023	5 Jun 2023	BY CLEARING / CHEQUE- AXS 110211088- 016499 110002051- 16499	/ 16499	4328		25,000.00	4,25,25,173.00
5 Jun 2023	5 Jun 2023	BY CLEARING / CHEQUE- CBI 000016000- 142394 110002051- 142394	/ 142394	4328		5,000.00	4,25,30,173.00

Payment Received in DPC account
By "THE HEAVEN BOX".
Rishi Palu
14/6/23

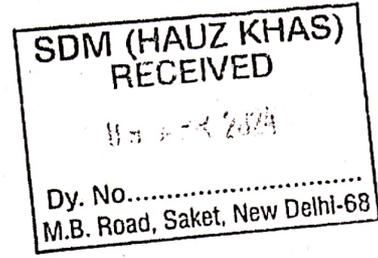
Comptroller
Govt. of NCT of Delhi
Kashmere Gate, Delhi-110003

BEL CIBO HOSPITALITY PVT. LTD

CIN: U55101DL2012PTC235449

Dated 08.04.2024

To,
Dr. Mukesh Kumar
SDM (Hauz Khas)
M B Road Saket,
New Delhi – 110068



Ref: - SDM/HK/MISC/NOISE POLLUTION/2023/4898

Sub: - Environmental Compensation Payment Receipt

Respected sir,

This has reference to the above mentioned order dated: - 01-11-2023 for the payment of environmental compensation by Imperfecto (A unit of Bel Cibo Hospitality Pvt Ltd).

The compensation amount has been paid by us vide transaction Id: - N335232762795298 Dated 01.12.2023 from the account of Bel Cibo Hospitality Pvt Ltd (HDFC BANK LTD) to Delhi Pollution Control Committee SBI account no – 40071442347.

Kindly find attached for payment of environmental compensation of Rs.10,000/- (Ten Thousand only) imposed on Imperfecto A unit of Bel Cibo Hospitality Pvt Ltd.

We at Imperfecto as responsible citizen assure you that we will ensure the same does not happen again.

Thanking You.
Yours Sincerely.

For BELCIBO HOSPITALITY PVT. LTD.

Rajender Singh
(Authorized Signatory)
Ph.8285884352

Copy To: -

1. The SHO Safdurjung Enclave Police Station.
2. Smt. Ajeeta Dayal Aggarwal S.F.F, CMC II, DPCC New Delhi.

1A/1 TOP FLOOR HAUZ KHAS VILLAGE NEW DELHI-110016
PHONE:- 09999123210, Email Address : accounts@belcibo.in



AVL1000

284



DEBIT
STATE BANK OF INDIA



N305032762705200

50205027372771

DELHI POLLUTION CONTROL COMITEE

SBIN0005715

30371442347

STATE BANK OF INDIA

10,000.00

FOR FEE

EMI

accounts@bci.co.in

State Bank of India

The amount of the bill is subject to the bank's discretion and depends on the time taken by the Payee's Bank to process the transaction.
The amount of the bill is subject to the bank's discretion and depends on the time taken by the Reserve Bank of India.
The bank is not responsible for any charges levied on either of any kind levied charge by the beneficiary bank.
For more information please visit www.sbi.co.in

FOR BILCIBO HOSPITALITY PVT LTD

Authorized Signatory

NYT LIFE KITCHEN & BAR

ADD : 1-A/1, HAUZ KHAS VILLAGE, DEER PARK, NEW DELHI-110016

Dated 09.04.2024

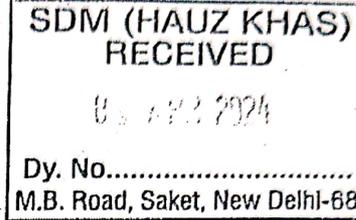
To

Dr. Mukesh Kumar

SDM (Haur Khas)

M.B Road Saket,

New Delhi-110068.



Ref :- F. No. SDM/HK/Misc/Noise Pollution/2023/49.65-67

Sub :- Environmental Compensation Payment Receipt

Respected Sir,

This has reference to the above mentioned order dated 16/11/2021, for the payment of environmental compensation by NYT LIFE KITCHEN & BAR PRIVATE LIMITED.

The compensation amount has been paid by us vide Transaction ID. 371412795113, dated 14.12.2023 at 12:47 from the UPI of NYT LIFE KITCHEN & BAR PRIVATE LIMITED. to Della Pollution Control Committee SBI account no.40071442347

Kindly find attached for payment of environmental compensation of Rs.10,000/- (Ten thousand only) imposed on NYT LIFE KITCHEN & BAR PRIVATE LIMITED.

We at NYT LIFE KITCHEN & BAR PRIVATE LIMITED as responsible citizen assure you that we will ensure the same does not happen again

Thanking You,

Yours sincerely,

NAVEEN GUPTA

(Director)

Ph.2260255901,

Copy To:-

1. The SHO Safdarjung Enclave Police Station,
2. Smt. Ajeeta Dayal Aggarwal S.E.E. CMC II, DPCC New Delhi.

286



83667 64327 - Sorya

at 15:02



PAYMENT SUCCESSFUL

₹10,000

Rupees Ten Thousand Only

UPI Ref ID: 371412795113

To: Delhi Pollution Control
Committee
SBI Bank - 2347



From: Nishtha Gupta
Paytm Payments Bank - 1048



UPI Ref ID: 371412795113
12:47 PM, 14 Dec 2023

Powered by
UPI - Paytm

287

HILL LIGHT RESTAURANT PVT. LTD.

30-A, GROUND FLOOR, HAUZ KHAS VILLAGE, NEW DELHI-110016
TEL-011-26565353, 011-41435353

Dated 02.12.2023.

To
Dr. Mukesh Kumar
SDM (Hauz Khas)
M.B Road Saket,
New Delhi-110068.



Ref :- F. No.SDM/HK/Misc/Noise Pollution/2023/49 65-67.

Sub :- Environmental Compensation Payment Receipt.

Respected Sir,

This has reference to the above mentioned order dated 16/11/2023, for the payment of environmental compensation by Sonido (A Unit of Hill Light Restaurant Pvt Ltd).

The compensation amount has been paid by us vide Transaction ID. 333615453553 dated 02.12.2023 from the account of Hill Light Restaurant Pvt. Ltd. (IDFC Bank Ltd) to Delhi Pollution Control Committee SBI account no.40071442347.

Kindly find attached for payment of environmental compensation of Rs.10,000/-(Ten thousand only) imposed on Sonido A Unit of Hill Light Restaurant Pvt. Ltd.

We at Sonido as responsible citizen assure you that we will ensure the same does not happen again.

Thanking You,
Yours sincerely,

For Hill Light Restaurant Pvt. Ltd.

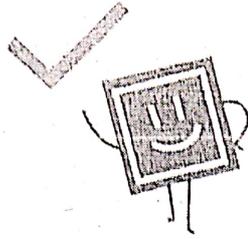
Manan Chawla
(Director) Director
Ph.9810055033.

Copy To:-

1. The SHO Safdurjung Enclave Police Station.
2. Smt. Ajeeta Dayal Aggarwal S.F.F. CMC II, DPCC New Delhi.

Manan Chawla
12/12





Payment successful

₹10,000

From

HILL LIGHT RESTAURANT PRIVATE LIMITED

DFC FIRST Bank ****6326

To

Delhi Pollution control committee

STATE BANK OF INDIA ****2347

Payment mode

IMPS

Payment date

3:06 pm • 02 Dec, 2023

Transaction ID

333615453553





MUSICAL BAR

A UNIT OF RANGEET ENTERTAINMENT

SDM (HAUZ KHAS)
RECEIVED

08 APR 2024

Dated 08.04.2024

To
Dr. Mukesh Kumar
SDM (Hauz Khas)
M.B Road Saket, New Delhi-110068:

Dy. No.....
M.B. Road, Saket, New Delhi-68

Ref :- F. No. SDM/HK/Misc/Noise Pollution/2023/49 65-67

Sub :- Environmental Compensation Payment Receipt

Respected Sir,

This has reference to the above mentioned order dated 16/11/2023, for the payment of environmental compensation by **Strings Musical Bar (A Unit of Rangee Entertainment)**

The compensation amount has been paid by us vide Transaction ID. d6426b0208fe11ee90ab0ab130ea0000 dated 12.06.2023 to Delhi Pollution Control Committee SBI account no 40071442347.

Kindly find attached payment proof of environmental compensation of Rs.10,000/- [Ten thousand only] imposed on Strings Musical Bar (A Unit of Rangee Entertainment)

We at Strings as responsible citizen assure you that we will ensure the same does not happen again

Thanking You,
Yours sincerely.

For RAGEE ENTERTAINMENT

Partner

Sushant

Copy To:-

1. The SHO Safdurjung Enclave Police Station,
2. Smt. Ajeeta Dayal Aggarwal S.F.F, CMC II, DPCC New Delhi,

Email
stringsmusicalbar@gmail.com

Phone
+91 9990035556

Address
1-A, Second Floor, Hauz khas village., New
Delhi- 110016

2:25

290



CONFIRMATION

Thank You!

Transfer Completed

FUND TRANSFER

Type of Transaction	Ad Hoc
Amount	₹ 10,000.00
Beneficiary Name	Delhi pollution control c ommittee
Beneficiary Account No.	40071442347
Transaction Date	12 June 23 02:25 PM
Remarks	Challan no f teh misc no ise pollutn
Transaction Reference Number	d6426b0208fe11ee90ab 0ab130ea0000



OK



WESTWAY HOSPITALITY PVT.LTD.

9A, 1st Floor, Hauz Khas Village New Delhi-110016

Date

To

Dr. Mukesh Kumar
SDM (Hauz Khas)
M.B.Road Saket,
New Delhi-110068



Ref :- F.TEH/HK/Misc/Noise Pollution/2023/3288.

Sub:- Environmental Compensation Payment Receipt.

Respected Sir,

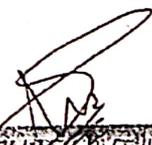
This has reference to the above mentioned order dated 26/5/2023, for the payment Of environmental compensation by The Record Room (Westway Hospitality Pvt.Ltd).

The compensation amount has been paid by us vide transaction ID.315118331376 Dated 31.5.2023, from the amount of Westway Hospitality Pvt.Ltd. (ICICI Bank Ltd) to Delhi pollution Control Committee SBI account no.40071442347.

Kindly find attach for payment of environmental compensation of Rs, 10,000/- Imposed on THE RECORD ROOM (WESTWAY HOSPITALITY PVT. LTD.)

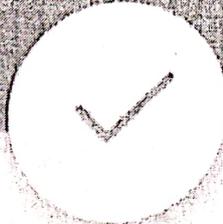
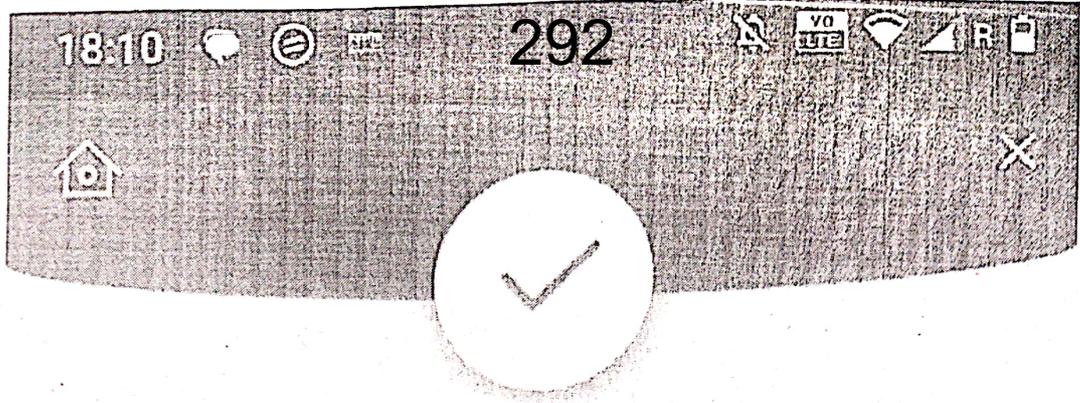
We at THE RECORD ROOM as responsible citizen assure you that we will ensure the same does not happen again.

Thanks You.
Yours sincerely.


WESTWAY HOSPITALITY PVT. LTD.
Rahul Singh Khollia
(Director) New Delhi-110016
7042161845

Copy to:>

1. The SHO Safdurjung Enclave Police Station.
2. Smt.Ajeeta Dayal Aggarwal S.F.F. CMC11,DPCC New Delhi



SUCCESS

Success

Reference ID
315118331376

From Account Name
WESTWAY
HOSPITALITY PRIVATE
LIMITED

From Account Number
022505006206

To Account Name
Delhi Pollution Control
Committee

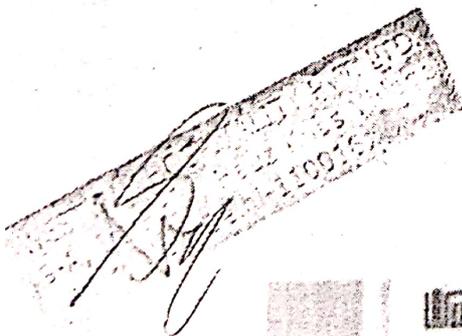
To Account Number
40071442347

Transaction Date
31-05-2023

Amount
INR 10000

Remarks
The Record Room

Network
IMPS



 [Download Receipt](#)

Landline Bill

Get an Amazon reward on your 1st Bill Payment

amazon pay gift card

₹250

PAY NOW

₹25 apply

Pay on your Bill Payment

PAY NOW

<http://cas.cctns.gov.in:8080/cctns/pri>**GENERAL DIARY**District : SOUTH WEST
(DELHI)

P.S./Section:SAFDARJUNG

GD No.0001A

Date: 15/12/2023

Time: ENCLAVE
00:04:08

Entry Made For :

Rank / Name / PIS No. of Police

Officer :

HEAD CONSTABLE / VIJENDER/ 28081091

GD Type(s) : Arrival , Information , Preventive Action , Arrest/Apprehension/Bound
down in Preventive Action , Property Seizure , Property Deposited in
MalkhanaGD Subject: Arrival Information Preventive Action U/S 32/113 DP
Act property seizure and Deposit in Malkhana

Act &

Section:

Sr.No. Act

Section

1- DELHI POLICE ACT 1978

32/113

GD Brief :

इस समय दर्ज है कि मन HC मय हमराह Ct Somveer No 1713/SW Beat no. 09 Hauz Khas Village में Petrolling करते हुये Summer house cafe building no. First floor DDA Shopping complex Arvindo palace market ND पर पहुंचे जहां पर तेज-तेज अवाज में म्यूजिक बज रहा था जो म्यूजिक पर लोग धिक्क रहे थे जहाँ पर Social Bar & Resturant के Owner/ Manager Rajneesh Negi S/o Jagmohan negi R/o H. no. 180 maidan garhi South Delhi, Age 38 Yrs मिला जो मन HC ने CT की मदद से ONE Music Box COLOUR BLACK को बरामद किया जो मन HC ने एक ONE Music Box COLOUR BLACK (wooden) को कब्जे में लिया गया Owner/Manager Rajneesh Negi S/o Jagmohan negi ने Summer house cafe में DJ बजाकर अपराध U/s 32/113 DP Act का किया है। जिसका चालान U/S 32/113 DP Act का किया गया व पाबंद किया गया व कोर्ट की तारीख से अवगत करवाक फारिग किया। आरोपी उपरोक्त को कोर्ट की तारीख से अवगत कराया गया बरामद Music Box को दाखिल मालखाना किया गया रपट दर्ज CCTNS की गयी।

NOTE: COMPUTER COPY

Signature

HEAD CONSTABLE / VIJENDER/28081091

GENERAL DIARYDistrict : SOUTH WEST
(DELHI)

P.S./Section:SAFDARJUNG

GD No.0127A

Date: 04/04/2024

Time: ENCLAVE
23:05:26

:

Entry Made For :

Rank / Name / PIS No. of Police

Officer :

ASSISTANT SUB-INSPECTOR / DAL CHAND MEENA/ 28010117

GD Type(s) : Arrival , Information , Preventive Action , Arrest/Apprehension/Bound
down in Preventive Action , Property Seizure , Property Deposited in
MalkhanaGD Subject: arrival information preventive action u/s 32/113 DP Act
property seizure and deposite in malkhana

Act &

Section:

Sr.No. Act

Section

1- DELHI POLICE ACT 1978

32/113

GD Brief :

इस समय दर्ज है कि मैं ASI मय हमराह CT Somveer 1713/sw Beat no. 09 Hauz Khas Village में Petrolling करते हुये Building No. 9A, 1st Floor Hauz Khas Village ND पर पहुंचे जहाँ पर तेज अवाज में म्यूजिक बज रहा था जो म्यूजिक पर लोग धिरेक रहे थे पता करने पर bar का नाम Record room पाया गया जो उसके Owner/Manager jubli s/o sh. Preetam singh choudhry r/o 163 secound floor NCC Gate safdarjung enclave ND Age 41yrs मिला जिससे Music के बारे में पूछताछ की गई जो संतोष जनक जबाब नहीं दे पाया जो मन ASI ने CT की मदद से बज रहे ONE Music Box को कब्जे में लिया गया Owner/Manager jubli s/o sh. Preetam singh choudhry ने Record room bar में DJ बजाकर अपराध U/s 32/113 DP Act का किया है। जिसका चालान U/S 32/113 DP Act का किया गया व पाबंद किया गया व कोर्ट कि तारीख से अवगत करवा कर फारिया किया। आरोपी उपरोक्त को कोर्ट की तारीख से अवगत कराया गया बरामद Music Boxको दाखिल मालखाना किया गया स्पट दर्ज CCTNS की गयी।

NOTE: COMPUTER COPY

Signature

ASSISTANT SUB-INSPECTOR / DAL CHAND
MEENA/28010117

GENERAL DIARYDistrict : SOUTH WEST
(DELHI)

Date: 29/10/2023

P.S./Section:SAFDARJUNG

ENCLAVE

GD No.0003A

Time: 00:12:17

Entry Made For :

Rank / Name / PIS No. of Police

Officer :

HEAD CONSTABLE / VIJENDER/ 28081091

GD Type(s) : Arrival , Information , Preventive Action , Arrest/Apprehension/Bound
down in Preventive Action , Property Seizure , Property Deposited in
MalkhanaGD Subject: Arrival Information Preventive Action U/S 32/113 DP
Act property seizure and Deposit in Malkhana

Act &

Section:

Sr.No. Act

Section

1- DELHI POLICE ACT 1978

32/113

GD Brief :

इस समय दर्ज है कि मैं HC मय हमराह CT Somveer No-1713/SW दिनांक 28/10/2023 को Beat no. 09 HauzKhas Village में Petrolling करते हुये Imperfecto Building no. IA Third floor Hauz Khas Village पर पहुँचे जहाँ पर तेज तेज अवाज में म्यूजिक बज रहा था जो म्यूजिक पर लोग धिरेक रहे थे जहाँ पर Bar Imperfecto के Owner/Manager Mange kamal Bisht S/o Kuber singh Bisht R/o H. No. First A Hauz khas village ND Age 26 Yrs Mob.9772381246 मिला जो मैं HC ने CT की मदद से ONE Music Box COLOUR BLACK को बरामद किया जो मैं HC ने एक ONE Music Box COLOUR BLACK (wooden) को कब्जे में लिया गया Owner/Manager Mange kamal Bisht S/o Kuber singh Bisht ने Bar Imperfecto में DJ बजाकर अपराध U/s 32/113 DP Act का किया है। जिसका चालान U/S 32/113 DP Act का किया गया व पाबंद किया गया व कोर्ट की तारीख से अवगत करवाक फारिंग किया। आरोपी उपरोक्त को कोर्ट की तारीख से अवगत कराया गया बरामद Music Boxको दाखिल मालखाना किया गया रपट दर्ज CCTNS की गयी।

NOTE: COMPUTER COPY

Signature

HEAD CONSTABLE / VIJENDER/28081091

GENERAL DIARYDistrict : SOUTH WEST
(DELHI)P.S./Section:SAFDARJUNG
ENCLAVE

GD No.0001A

Date: 02/12/2023

Time: 00:11:32

:

Entry Made For :

Rank / Name / PIS No. of Police

Officer :

HEAD CONSTABLE / VIJENDER/ 28081091

GD Type(s) : Arrival , Information , Preventive Action , Arrest/Apprehension/Bound
down in Preventive Action , Property Seizure , Property Deposited in
MalkhanaGD Subject: Arrival Information Preventive Action U/S 32/113 DP
Act property seizure and Deposit in Malkhana

Act &

Section:

Sr.No. Act

Section

1- DELHI POLICE ACT 1978

32/113

GD Brief :

इस समय दर्ज है कि मन HC मय हमराह Ct Somveer No 1713/SW दिनांक 01.12.2023को Beat no. 09 Hauz Khas Village में Petrolling करते हुये Social ,Building no. 9A & 12 Hauz Khas Village SJ enlcave ND पर पहुंचे जहाँ पर तेज-तेज अवाज में म्युजिक बज रहा था जो म्युजिक पर लोग थिरक रहे थे जहाँ पर Social Bar & Resturant के Owner/ Manager Satyajit Dhingra S/o Om Prakash R/o H NO 9A & 12 Hauz Khas Village ND Age-32 yrs मिला जो मन HC ने CT की मदद से ONE Music Box COLOUR BLACK को बरामद किया जो मन HC ने एक ONE Music Box COLOUR BLACK (wooden) को कब्जे में लिया गया Owner/Manager Satyajit Dhingra S/o Om Prakash ने Social Bar & Resturant में DJ बजाकर अपराध U/s 32/113 DP Act का किया है । जिसका चालान U/S 32/113 DP Act का किया गया व पाबंद किया गया व कोर्ट की तारीख से अवगत करवाक फारिग किया। आरोपी उपरोक्त को कोर्ट की तारीख से अवगत कराया गया बरामद Music Box को दाखिल मालखाना किया गया रपट दर्ज CCTNS की गयी।

NOTE: COMPUTER COPY

Signature

HEAD CONSTABLE / VIJENDER/28081091

GENERAL DIARYDistrict : SOUTH WEST
(DELHI)

Date: 20/07/2023

P.S./Section:SAFDARJUNG
ENCLAVE

Time: 02:29:43

GD No.0017A

Entry Made For :

Rank / Name / PIS No. of Police

Officer :

ASSISTANT SUB-INSPECTOR / SAMAY SINGH/ 28970074

GD Type(s) : Arrival , Information , Preventive Action , Arrest/Apprehension/Bound
down in Preventive Action , Property Seizure , Property Deposited in
MalkhanaGD Subject: Arrival Information Preventive Action U/S 32/113 DP
Act property seizure and Deposit in Malkhana

Act &

Section:

Sr.No. Act

Section

1- DELHI POLICE ACT 1978 32/113

GD Brief :

इस समय दर्ज है कि मैं ASI मय हमराह CT Somveer 1317/sw Beat no. 09 Hauz Khas Village में Petrolling करते हुये Building No. 1, 2nd Floor Hauz Khas Village पर पहुंचे जहाँ पर तेज तेज अवाज में म्युजिक बज रहा था जो म्युजिक पर लोग धिक्क रहे थे पता करने पर Cafe का नाम Night Life पाया गया जो उसके Owner/Manager Naveen Gupta S/o Ram Kishan Gupta R/o Building No. 1, 2nd Floor Hauz Khas Age 36 Yrsमिला जिससे Music के बारे में पूछताछ की गई जो संतोष जनक जवाब नहीं दे पाया जो मन ASI ने CT की मदद से बज रहे ONE Music Box COLOUR BLACK को कब्जे में लिया गया Owner/Manager Naveen Gupta S/o Ram Kishan Gupta ने Night Life CAFE में DJ बजाकर अपराध U/s 32/113 DP Act का किया है । जिसका चालान U/S 32/113 DP Act का किया गया व पाबंद किया गया व कोर्ट कि तारीख से अवगत करवाक फारिग किया। आरोपी उपरोक्त को कोर्ट की तारीख से अवगत कराया गया वरामद Music Boxको दाखिल मालखाना किया गया स्पट दर्ज CCTNS की गयी।

NOTE: COMPUTER COPY

Signature

ASSISTANT SUB-INSPECTOR / SAMAY SINGH/28970074

GENERAL DIARYDistrict : SOUTH WEST
(DELHI)

P.S./Section:SAFDARJUNG

GD No.0005A

Date: 19/05/2023

Time: ENCLAVE
00:29:55

Entry Made For :

Rank / Name / PIS No. of Police

Officer :

HEAD CONSTABLE / VIJENDER/ 28081091

GD Type(s) : Arrival , Information , Preventive Action , Arrest/Apprehension/Bound
down in Preventive Action , Property Seizure , Property Deposited in
MalkhanaGD Subject: Arrival Information Preventive Action U/S 32/113 DP
Act property seizure and Deposit in Malkhana

Act &

Section:

Sr.No. Act

Section

1- DELHI POLICE ACT 1978

32/113

GD Brief :

इस दर्ज हे कि मन HC मय हमराही Staff CT Umesh NO- 1721 S/W दिनांक 18.09.23को समय करीब 11:20 PM बजे Building No.1 Hauz Khas Village,ND में गस्त करते हुये THE MUSICAL STING Bar & Restaurant Hauz Khas Village पहुंचे जहां पर तेज तेज अवाज में म्यूजिक बज रहा था जो म्यूजिक पर लोग धिरेक रहे थे जहाँ पर THE MUSICAL STING Bar & Restaurant के Manager RAVINDER SHARMA S/O AMARNATH SHARMA R/O E-69 3ED FLOOR EAST OF KAILASH ,ND AGE 36 YRS हाजिर मिला जो मन HC ने CT की मदद से AMPLIFIER को बरामद किया जो मन HC ने AMPLIFIER को बरुवे फर्द कब्जा पुलिस में लिया गया मुसम्मनी RAVINDER SHARMA S/O AMARNATH SHARMA ने THE MUSICAL STING Bar and Restaurant मे DJ बजाकर अपराध U/s 32/113 DP Act का किया हे । जिसका चालान U/S 32/113 DP Act का किया गया व पावद किया गया व कोर्ट की तारीख से अवगत करवाक फारिंग किया। आरोपी उपरोक्त को कोर्ट की तारीख से अवगत कराया गया बरामदा AMPLIFIER को दाखिल मालखाना किया गया स्पट इतलान दर्ज रोजनामचा की गयी। बकलम सुद

NOTE: COMPUTER COPY

Signature

HEAD CONSTABLE / VIJENDER/28081091

GENERAL DIARYDistrict : SOUTH WEST
(DELHI)

Date: 19/05/2023

P.S./Section:SAFDARJUNG

Time: ENCLAVE
00:50:23

GD No.0008A

Entry Made For :

Rank / Name / PIS No. of Police
Officer :

HEAD CONSTABLE / PANKAJ KUMAR/28103911

GD Type(s) : Arrival , Information , Preventive Action , Arrest/Apprehension/Bound
down in Preventive Action , Property Seizure , Property Deposited in
MalkhanaGD Subject: Arrival Information Preventive Action U/S 32/113 DP
Act property seizure and Deposit in Malkhana

Act &

Section:

Sr.No. Act

Section

1- DELHI POLICE ACT 1978

32/113

GD Brief :

इस दर्ज है कि मन HC मय हमराही Staff CT Umesh NO- 1721 S/W दिनांक 18.09.23को समय करीब 11:30 PM बजे Building No.1 Hauz Khas Village,ND में गस्त करते हुये THE HEVAN BOX Bar & Restaurant Hauz Khas Village पहुँचे जहाँ पर तेज तेज अवाज में म्यूजिक बज रहा था जो म्यूजिक पर लोग धिक्क रहे थे जहाँ पर THE HEVAN BOX Bar & Restaurant के Manager SASHI KANT SHARMA S/O RAJANDER SHARMA R/O H NO-924 AGGARWAL COLONY SHASTRI NAGAR HISSAR HARYANA AGE -33 YRS हाजिर मिला जो मन HC ने CT की मदद से MUSIC BOX को बरामद किया जो मन HC ने MUSIC BOX को बरखे फर्द कब्जा पुलिस में लिया गया मुसम्मी SASHI KANT SHARMA S/O RAJANDER SHARMA ने THE HEVAN BOX Bar and Restaurant में DJ बजाकर अपराध U/s 32/113 DP Act का किया है । जिसका चालान U/S 32/113 DP Act का किया गया व पाबंद किया गया व कोर्ट कि तारीख से अवगत करावाक फारिग किया । आरोपी उपरोक्त को कोर्ट की तारीख से अवगत कराया गया बरामदा MUSIC BOX को दाखिल मालखाना किया गया रपट इतलान दर्ज रोजनामचा की गयी । वकलम खुद

NOTE: COMPUTER COPY

Signature
HEAD CONSTABLE / PANKAJ KUMAR/28103911

GENERAL DIARY

District : SOUTH WEST
(DELHI)
Date: 04/04/2024

P.S./Section:SAFDARJUNG
ENCLAVE
Time: 23:16:59

GD No.0128A

Entry Made For :
Rank / Name / PIS No. of Police
Officer :

ASSISTANT SUB-INSPECTOR / DAL CHAND MEENA/28010117

GD Type(s) : Arrival , Information , Preventive Action , Arrest/Apprehension/Bound
down in Preventive Action , Property Seizure , Property Deposited in
Malkhana

GD Subject: arrival information preventive action 32/113 DP Act
property seizure and deposits in malkhana

Act &
Section:

Sr.No. Act

1- DELHI POLICE ACT 1978

Section
32/113

GD Brief :

इस समय दर्ज है कि मैं ASI मय हमराह CT Somveer 1713/sw Beat no. 09, Hauz Khas Village में Petrolling करते हुए Building No. 30, Ground Floor Hauz Khas Village ND पर पहुंचे जहां पर तेज तेज अवाज में म्यूजिक बज रहा था जो म्यूजिक पर लोग धिक्क रहे थे पता करने पर bar का नाम Sonido पाया गया जो उसके Owner/Manager Narender s/o puran singh r/o 27 DDA Flat safdarjung enclave ND Age 38yrs मिला जिससे Music के बारे में पूछताछ की गई जो संतोषजनक जवाब नहीं दे पाया जो मन ASI ने CT की मदद से बज रहे ONE Music Box को कब्जे में लिया गया Owner/Manager narender s/o puran singh ने SONIDO BAR में DJ बजाकर अपराध U/s 32/113 DP Act का किया है । जिसका चालान U/S 32/113 DP Act का किया गया व पाबंद किया गया व कोर्ट की तारीख से अवगत करवा कर फारिया किया। आरोपी उपरोक्त को कोर्ट की तारीख से अवगत कराया गया वरामद Music Boxको दायित मालखाना किया गया स्पट दर्ज CCTNS की गयी।

NOTE: COMPUTER COPY

Signature

ASSISTANT SUB-INSPECTOR / DAL CHAND
MEENA/28010117